

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1458
ANSWERED ON 09.02.2026**

**Impact of Prolonged Vacancies of Academic
Staff in Government Schools**

1458. Shri Vijayakumar *Alias* Vijay Vasanth:
Shri Suresh Kumar Shetkar:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware of the adverse impact of prolonged teacher and principal vacancies on student learning outcomes, attendance and overall academic performance in Central Government schools in the country, if so, the details thereof and the manner in which this crisis is being addressed indicating the timeline for filling up the vacancies;
- (b) the reasons for not conducting detailed audit of vacant teacher and principal posts in all Central Government schools in the country and the absence of accountability mechanisms for delayed appointments;
- (c) whether it is a fact that minority or underrepresented groups continue to face systemic delays in teacher promotions and principal appointments in Central institutions, if so, the reasons therefor along with the urgent steps taken by the Government to ensure fairness;
- (d) the reasons for persistence judicial and administrative bottlenecks preventing timely recruitment of teachers/principal and failure of the Government to implement remedial/interim arrangement such as acting principals/senior teachers in central schools in the country; and
- (e) whether it is a fact that the Government has not adopted fast-track recruitment or other innovative solutions including additional resources/administrative support to fill critical teacher and headmaster positions despite repeated warnings that schools cannot function effectively with such prolonged vacancies, if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (e) Central Government Schools namely Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) are under the Department of School Education and Literacy, Ministry of Education.

Vacancies keep on arising due to opening of new KVs and NVs, retirement, resignation, promotion of employees, transfer, employees going on lien to another department and up-gradation of schools. Filling up of vacancies is a continuous

process and efforts are made to fill up the vacancies as per the provisions of the relevant recruitment rules of Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS).

In case of a vacancy of Principal in KV/NV, Vice Principal of the Vidyalaya is deputed as In-charge Principal until the post is filled on a regular basis.

Teachers are also engaged on contractual basis for temporary duration by KVS and NVS to ensure that the teaching-learning process is not hampered. Efforts are made to recruit regular teachers at the earliest so that interest of students does not suffer. The consistently high percentage results achieved by KVs and NVs over the years clearly demonstrate that academic standards and students' performance are duly maintained and are not compromised.

The reservation norms as notified by the Government of India from time to time are being scrupulously adhered to by KVS and NVS in matters of recruitment and promotion.

As per information received from KVS and NVS, a total of 8714 teaching vacancies including 161 vacancies of Principals in respect of KVS and 5045 teaching vacancies including 93 vacancies of Principals in respect of NVS have been notified in the month of November, 2025 for the direct recruitment. The Tier-I examination has been conducted in January, 2026.

In addition to above, a notification has also been issued by KVS in the month of December, 2025 for filling up of 2153 teaching vacancies including 157 vacancies of Principals in KVS through Limited Departmental Examination/Limited Departmental Competitive Examination.
